

Serial No. of Order	Date of Order	Order with Signature	
3	15-3-94	<p>Call on 11-4-94 for hearing. In the meanwhile, counter has been filed. Hearing date has been fixed as per the advice given by Mr. Ashok Mishra.</p>	<p>OS No. 2 dt 28.2.94</p>
4	11-4-94	<p>Call on 5-5-94 for hearing. Vice-Chairman</p>	<p>Notice is issued to Opp. parties by Regd. post with A.D.</p>
5, 5555		<p>Judgment is dictated and forwarded in open art vide submissions attached to same in OA 144/94.</p>	<p>Sub 2/3 S.O.</p>
		<p>Vice-Chairman S. O.</p>	<p>Counter not filed. for further orders. Sub 11/3 Bench</p>
			<p>Counter not filed. for hearing. (D.B. matters)</p>
			<p>Sub 8/4 Bench</p>